

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3397
ANSWERED ON FRIDAY THE 5th AUGUST, 2016
[SHRAVANA 14, 1938(SAKA)]**

SUGAR FACTORIES

QUESTION

3397. SHRI NINONG ERING:

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the number of sugar factories in Karnataka including Belgaum district registered with Registrar of Companies (RoC);
- (b) whether the sugar factories of Belgaum district have filed balance sheet and annual return with RoC in last three financial years and if so, the details thereof; and
- (c) if not, the action taken by the Government against such sugar factories?

ANSWER.

**THE MINISTER OF STATE (SHRI ARJUN RAM MEGHWAL)
IN THE MINISTRY OF CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

- (a) 70.
- (b) Of the 20 Sugar companies registered in the District of Belgaum, 6 companies have filed the annual return and balance sheet for the preceding three financial years (2012-13, 2013-14 and 2014-15); one company has filed balance sheet but not annual return for these years; two companies have not filed for 2013-14 and 2014-15; one company has not filed for 2014-15 and 10 companies have not filed the annual return and balance sheet for any of these years.
- (c) Show Cause Notices have been issued by Registrar of Companies to the defaulting Sugar companies.
